## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated- Guwahati, the 22<sup>nd</sup> February, 2019

**No.** HC.VII-167 (Pt.-V)/2014/**904**/A: The following Judicial Officers are **exempted** from attending the Skill Development Programme, scheduled to be held on **23.02.2019** at the Conference Hall of the Judicial Academy, Assam at Amingaon-

SI. No.	Name	Designation
1.	Shri Mahmud Ahmed	Special Judge, CBI & NIA, Assam, Guwahati
2.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon

No. HC.VII-167 (Pt.-V)/2014/<u>905</u>/A: Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon is *exempted* from attending the Workshop on '*Animal and Wildlife Laws*', scheduled to be held on 24.02.2019 at the Judicial Academy, Assam at Amingaon.

**No.** HC.VII-167 (Pt.-V)/2014/**906**/A: The following Judicial Officers are **exempted** from attending the Seminar on the topic "**Domestic Violence**: **Legal and Social Challenges**", scheduled to be held on **23**<sup>rd</sup> **February**, **2019** at 'the ant Campus', Udangsri Dera, Chirang —

Sl. No.	Name	Designation
1.	Shri Ranju Medhi	Civil Judge & Asstt. Sessions Judge, Bongaigaon
1.	Smti Chitra Rani Saikia	Secretary, District Legal Services Authority, Goalpara
2.	Smti Bobidita Gogoi	Sub-Divisional Judicial Magistrate (S), Kokrajhar
3.	Shri Siddhartha Shankar Sharma	Sub-Divisional Judicial Magistrate (S), Dhubri

By order, Sd/- Dhrupad Kashyap Das Registrar (Judicial) <u>Gauhati High Court, Guwahati</u>

Memo No. HC.VII-167 (Pt.-V)/2014/907 - 919/A dated 22.02.2019 Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.

- 2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati
- 4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
- 5. The Registrar–cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. The Special Judge, CBI & NIA, Assam, Guwahati
- 7. The District & Sessions Judge, Kamrup (M), Guwahati / Nagaon / Goalpara / Kokrajhar / Dhubri / Bongaigaon. He / she is requested to inform the concerned officer(s) of his / her District accordingly.
- 8. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
- 9. The Deputy Registrar (\_\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 10. Dr. Sunil Kaul, Founder Director, the ant
- 11. Ms. Debasmita Ghosh, Director, Human Rights Law Network, Guwahati Chapter
- 12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
- 13. CA to the Registrar General, Gauhati High Court, Guwahati.

  (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENTORITY.)

Registrar (Judicial)